## LOK SABHA STARRED QUESTION NO. 13 TO BE ANSWERED ON 4<sup>th</sup> FEBRUARY, 2019

## **Distribution of LPG Cylinders**

†\*13. SHRI RAMDAS C. TADAS:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has formulated any new policy for distribution of LPG cylinders and if so, the details thereof;
- (b) whether it is a fact that some quantity of gas is being taken out from the LPG cylinders and consumers are being provided lesser quantity of gas and if so, the details thereof; and
- (c) whether the Government has received any complaint in this regard and if so, the details thereof?

## **ANSWER**

पेट्रोलियम एवं प्राकृतिक गैस मंत्री) श्री धर्मेन्द्र प्रधान(

MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) to (c) A statement is laid on the Table of the House

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STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (C) OF THE LOK SABHA STARRED QUESTION NO. 13 BY SHRI RAMDAS C. TADAS TO BE ANSWERED ON  $4^{\text{TH}}$  FEBRUARY, 2019 REGARDING 'DISTRIBUTION OF LPG CYLINDERS'.

- (a) With a view to provide clean cooking fuel to poor households, especially in rural areas, the Government has launched Pradhan Mantri Ujjwala Yojana (PMUY) to provide 8 crore deposit free LPG connections to poor households. Initially, the beneficiaries were identified through Socio Economic Caste Census (SECC), 2011 data. Subsequently, the identification criteria were expanded and the beneficiaries were identified with seven identified categories in addition to SECC data. The scope of PMUY has now been expanded to cover all the poor families in the country subject to fulfilling terms and conditions. As on 28.01.2019, 6.23 crore LPG connections are provided under PMUY.
- (b) & (c) OMCs have reported that whenever complaints are received, the same are investigated and in all established cases, punitive action is taken as per the extant Marketing Discipline Guidelines (MDG) and the Distributorship Agreement against the LPG distributors. Details of established cases of irregularities/malpractice including pilferage, diversion, underweight and black marketing of LPG cylinders during the last three years and the current year are as under -

Year	Established cases
2015-16	2633
2016-17	1854
2017-18	1728
Apr-Sep'18	789